

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble Chief Justice's Secretariat)

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## ORDER

No. 605 of 2023/PSY Dated: 15-05-2023

In the interest of administration, the following transfers and postings of the System officers and System Assistants in the Subordinate Judiciary of UTs of J&K and Ladakh are hereby ordered:

### System Officers

S.No.	Name of the official	Present place of posting	New place of posting
1.	Sh. Prince Hilal Ahmad Rather	Pr. District & Sessions Judge, Ramban	Pr. District & Sessions Judge, Anantnag
2.	Sh. Malik Tariq Mohd	Pr. District & Sessions Judge, Udhampur, Presently attached with the Court of PDJ, Srinagar	Pr. District & Sessions Judge, Srinagar
3.	Sh. Javeed Ahmad Bhat	Pr. District & Sessions Judge, Bhandarwah	Pr. District & Sessions Judge, Pulwama
4.	Sh. Varun Chibber	Pr. District & Sessions Judge, Poonch	Pr. District & Sessions Judge, Rajouri with additional charge of PDJ Court, Poonch.
5.	Sh. Naresh Kumar	Pr. District & Sessions Judge, Kathua	Pr. District & Sessions Judge, Samba
6.	Ms. Shivani Gupta	Pr. District & Sessions Judge, Samba	Pr. District & Sessions Judge, Kathua
7.	Sh. Anupam Wangoo	Pr. District & Sessions Judge, Jammu	Pr. District & Sessions Judge, Reasi
8.	Sh. Waseem-ul-Haq	Pr. District & Sessions Judge, Kishtwar	Pr. District & Sessions Judge, Bhandarwah
9.	Smt. Ruchy Gupta	Pr. District & Sessions Judge, Reasi	Pr. District & Sessions Judge, Jammu
10.	Sh. Showkat Hussain Khan	Pr. District & Sessions Judge, Kulgam	Pr. District & Sessions Judge, Kishtwar
11.	Sh. Bilal Ahmad Mir	Pr. District & Sessions Judge, Shopian	Pr. District & Sessions Judge, Ramban
12.	Sh. Jahangir Qayoom	Pr. District & Sessions Judge, Ganderbal	Pr. District & Sessions Judge, Kargil
13.	Sh. Zahoor Ahmad Dar	Pr. District & Sessions Judge, Kupwara	Pr. District & Sessions Judge, Baramulla
14.	Sh. Faheem Manzoor Khamosh	Pr. District & Sessions Judge, Srinagar.	Pr. District & Sessions Judge, Udhampur
15.	Sh. Tajher Bashir	Pr. District & Sessions Judge, Kargil presently attached with the Court of PDJ, Anantnag	Pr. District & Sessions Judge, Shopian
16.	Sh. Sajad Ahmad Wani	Pr. District & Sessions Judge, Bandipora	Pr. District & Sessions Judge, Budgam

17.	Sh. Mohd Iqbal Bhat	Pr. District & Sessions Judge, Baramulla	Pr. District & Sessions Judge, Kulgam
18.	Sh. Bashir Ahmad Bhat	Pr. District & Sessions Judge, Pulwama	Pr. District & Sessions Judge, Bandipora
19.	Sh. Zahoor-u-Jan Mir	Pr. District & Sessions Judge, Budgam	Pr. District & Sessions Judge, Kupwara
20.	Sh. Rizwan Ajaz Bhat	Pr. District & Sessions Judge, Anantnag	Pr. District & Sessions Judge, Ganderbal.

### System Assistants.

S.No.	Name of the official	Present place of posting	New place of posting
01	Shri Arshid Ahmad Pala	Pr. District & Sessions Judge, Bhaderwah	Pr. District & Sessions Judge, Kulgam
02.	Shri Suhail Bin Sidiq	Pr. District & Sessions Judge, Bhaderwah	Pr. District & Sessions Judge, Anantnag
03.	Shri Vishal Koul	Pr. District & Sessions Judge, Reasi	Pr. District & Sessions Judge, Jammu
04.	Shri Pardeep Singh	Pr. District & Sessions Judge, Udhampur	Pr. District & Sessions Judge, Ramban
05.	Shri Sumit Sharma	Pr. District & Sessions Judge, Kathua	Pr. District & Sessions Judge, Udhampur
06.	Shri Mohd. Iqbal Khan	Pr. District & Sessions Judge, Rajouri	Pr. District & Sessions Judge, Poonch
07.	Ms. Priyanka Pawar	Pr. District & Sessions Judge, Kathua	Pr. District & Sessions Judge, Jammu
08.	Shri Mohd. Yasir	Pr. District & Sessions Judge, Poonch	Pr. District & Sessions Judge, Rajouri
09.	Ms. Seema Chalotra	Pr. District & Sessions Judge, Jammu	Pr. District & Sessions Judge, Kathua
10.	Ms. Priya Mussa	Pr. District & Sessions Judge, Jammu	Pr. District & Sessions Judge, Reasi
11.	Shri Deep Kumar	Pr. District & Sessions Judge, Ramban	Pr. District & Sessions Judge, Udhampur
12	Ms. Nancy Banoo	Pr. District & Sessions Judge, Samba	Pr. District & Sessions Judge, Bhaderwah
13.	Ms. Wahida Rehman	Pr. District & Sessions Judge, Pulwama	Pr. District & Sessions Judge, Budgam
14.	Shri Abrar Ashraf	Pr. District & Sessions Judge, Kupwara	Pr. District & Sessions Judge, Shopian
15.	Ms. Rohee Maqbool	Pr. District & Sessions Judge, Shopian	Pr. District & Sessions Judge, Pulwama
16.	Shri Ishfaq Mohi-Ud-Din	Pr. District & Sessions Judge, Kulgam	Pr. District & Sessions Judge, Anantnag
17.	Shri Owais Ahmad Shah	Pr. District & Sessions Judge, Kupwara	Pr. District & Sessions Judge, Srinagar
18.	Shri Imran Khan	Pr. District & Sessions Judge, Budgam	Pr. District & Sessions Judge, Baramulla
19.	Ms. Shaista Jalal	Pr. District & Sessions Judge, Budgam	Pr. District & Sessions Judge, Srinagar
20.	Ms. Towheeda Qasim	Pr. District & Sessions Judge, Pulwama	Pr. District & Sessions Judge, Srinagar
21.	Ms. Humyra Mohi-Ud-Din	Pr. District & Sessions Judge, Srinagar	Pr. District & Sessions Judge, Ganderbal

22.	Ms. Fozia Aman	Pr. District & Sessions Judge, Srinagar	Pr. District & Sessions Judge, Baramulla
23.	Shri Zubair Ahmad Khan	Pr. District & Sessions Judge, Baramulla	Pr. District & Sessions Judge, Kupwara
24.	Ms. Shagufta Jawad	Pr. District & Sessions Judge, Baramulla	Pr. District & Sessions Judge, Kupwara
25.	Shri Asif Zahid Naqashbandi	Pr. District & Sessions Judge, Srinagar	Pr. District & Sessions Judge, Bhandarwah
26.	Shri Abdul Rouf Pinchoo	Pr. District & Sessions Judge, Anantnag	Pr. District & Sessions Judge, Pulwama
27.	Shri Syed Tufail	Pr. District & Sessions Judge, Bandipora	Pr. District & Sessions Judge, Budgam
28.	Shri Iqbal Hussain Beig	Pr. District & Sessions Judge, Anantnag	Pr. District & Sessions Judge, Bandipora

**Note:-**

*All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

(By Order of Hon'ble the Chief Justice).

(-Sd/-)

Principal Secretary to  
Hon'ble the Chief Justice

No.: 333-40/PSY-502 Dated: - 15-05-2023

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
.... for information.
4. All Pr. District & Sessions Judges for information & necessary compliance.
5. CPC, e-Court, High Court of J&K Srinagar for uploading the same in the High Court website.
6. Director Finance, High Court of J&K and Ladakh, Srinagar.
7. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
8. Order Book.

(Shah Ji Bhat)  
Assistant Registrar